

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4276  
ANSWERED ON:12.08.2002  
MEDICAL BILLS OF AAI  
M.H. AMBAREESH;PUTTASWAMY GOWDA

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the medical reimbursement bills for the Airports Authority of India (National Airport Division) are rising;
- (b) if so, the details of the bills paid by the Airports Authority of India to hospitals located in Delhi during the last three years, year-wise particularly Mahindra Hospital;
- (c) whether the Medical Bills raised by Mahindra Hospital, New Delhi have been found to be on the higher side; and
- (d) if so, the steps taken by the AAI to regulate the medical facilities to its employees?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION ( SHRI SHRIPAD YESSO NAIK )

(a):- Yes, Sir.

(b):- A sum of Rs. 145.38 lakhs in 1999-2000, Rs.142.94 lakhs in 2000-2001 and Rs. 124.22 lakhs in 2001-2002 was paid to Mahindra Hospital. As regards other hospitals, the payment made was Rs.177.38 lakhs in 1999-2000, Rs.236.44 lakhs in 2000-2001, Rs.286.39 lakhs in 2001-2002.

(c) No, Sir. The payment of bills is made as per approved rates.

(d):- The bills are regularly scrutinized by the Medical Consultant of Airports Authority of India. Checks are also carried out by Vigilance Department of AAI. In addition, the empanelment of hospitals for availing indoor treatment by AAI employees is critically looked into by a Committee of Officers to further streamline such facilities.